

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2119
ANSWERED ON:18.12.2013
JUDICIAL PANELS
Kurup Shri N.Peethambara

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of judicial panels appointed during each of the last three years and the current year;
- (b) the number out of them submitted their reports to the Government along with the details of the action taken by the Government on the reports submitted by each of such panels;
- (c) the details of judicial panels in which the sitting judges of the Supreme/Higher Courts are heads/members;
- (d) whether engagement of sitting judges in such panels has contributed to the huge pendency of cases in the courts; and
- (e) if so, the details thereof and the corrective action taken/proposed to be taken by the Government in this regard ?

Answer

MINISTER OF LAW & JUSTICE AND COMMUNICATIONS & INFORMATION TECHNOLOGY [SHRI KAPIL SIBAL]

- (a) to (c) : Information is being collected and will be laid on the Table of the House.
- (d) & (e) : There is no such report that engagement of sitting Judges in such panels has contributed to the huge pendency of cases in the courts.